

poverty line. Implementing agencies i.e. District Rural Development Agencies (DRDAs)/Zilla Parishads (ZPs) and Village Panchayats can take up any work which generates employment, subject to the conditions laid down in the JRY manual. Though, construction of Lavatories and Rural Roads are permissible activities under JRY, Union Government have not sanctioned separate funds for this purpose to any State including the State of Gujarat.

[English]

Growth Centres in Punjab

2527. SHRI JAGMEET SINGH BRAR: Will the PRIME MINISTER be pleased to state:

(a) the number of project reports received from the Punjab Government for setting up industrial growth centres during the last three years, till June 1994;

(b) the number of reports approved so far; and

(c) the number of proposals which are yet to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). Under the Growth Centre Scheme, Punjab has been allotted 2 centres, one each in the districts of Bhatinda and

Gurdaspur. The project reports of both the centres have been approved and a Central assistance of Rs. 9.74 crores released to the State Government.

Allotment of Government Quarters on FAV/NAV Basis

2528. PROF. SAVITHRI LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on December 22, 1993 to Unstarred Question No. 3095 and state:

(a) the details of type-II Government quarters out of 525 quarters allotted on FAV/NAV basis;

(b) the details of type-II quarters yet to be allotted which were sanctioned on 30 August, 1991; and

(c) the time by which the backlog of FAV/NAV sanctioned quarters is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) FAV - 318 NAV - 207.

(Details are given in the enclosed *Statement*.)

(b) Nil.

(c) As the actual allotment depends upon the vacancies, it is not possible to specify any time limit.

STATEMENT

Sl. No.	Area/Locality	No. of Quarters allotted	NAV	FAV
1.	Diz Area	058	023	035
2.	Kidwai Nagar	002	—	002

Sl. No.	Area/Locality	No. of Quarters allotted	NAV	FAV
3.	Lodhi Colony	001	—	001
4.	M.B. Road	267	107	160
5.	L.R. Complex	103	049	054
6.	Nauroji Nagar	001	—	001
7.	Netaji Nagar	004	001	003
8.	R.K. Puram	022	008	014
9.	Sadiq Nagar	003	—	003
10.	S.N. Puri	007	001	006
11.	Timar Pur	013	003	010
12.	Nanak Pura	010	002	008
13.	Aram Bagh	024	009	015
14.	Gulabi Bagh	001	001	—
15.	Mandir Marg	001	001	—
16.	Hanuman Road	008	002	006
Total		525	207	318

Level Playing Ground

2529. SHRI LOKANATH CHOUDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether the demand of Indian Industrialists for level playing ground vis-a-vis their foreign counterpart has since been considered by the Government; and

(b) if so, the measures the Government have taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUS-

TRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) Some of the measures taken by the Government, *inter-alia*, include reduction in excise duties, switch-over to value added tax, levy of countervailing duty wherever required, reduction in corporate tax, action to amend the Companies Act, etc.

Execution of Foreign Projects

2530. SHRI ANAND RATNA MAURYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken initiatives to minimise the time